

## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

### Schedule of Special Institutional Training Course for Civil Judges (Entry Level) of 2019 Batch (Group 2)

(22.03.2021 to 26.03.2021)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 1:45 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:15 pm onwards
22.03.2021 Monday	Inauguration of the Course & feedback from the participants, identifying issues and challenges faced on the Board By: <b>Director, MPSJA</b>	Feedback from the participants, identifying issues and challenges faced on the Board By: <b>Officers of the Academy</b>	Interactive discussion on – Key issues relating to temporary injunction under Order 39 Rules 1 & 2 CPC By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion on – Key issues relating to Remand and Bail (Contd.) By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Key issues relating to Remand and Bail By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
23.03.2021 Tuesday	Interactive discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Open interactive session based on queries (civil & criminal cases) By: <b>Director, MPSJA</b>	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Interactive discussion on – Protection of women from Domestic Violence Cases and Section 125 CrPC By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Interactive discussion on – Arms Act, 1878, Excise Act, 1915 & Govansh Vadh Pratishedh Adhinyam, 2004 By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>
24.03.2021 Wednesday	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 (Contd. to v session) By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Open interactive session based on queries (civil & criminal cases) By: <b>Director, MPSJA</b>	Interactive discussion on – Civil Judgment and framing of issues submitted by the participants By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Interactive discussion on – Public Gambling Act, 1957, Police Act, 1861 & MMDR Act, 1957 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
25.03.2021 Thursday	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Open interactive session based on queries (civil & criminal cases) By: <b>Director, MPSJA</b>	Interactive discussion on – Committal u/s 209 & 323 CrPC, trial of counter cases, adjournments u/s 309 CrPC and issues relating to Section 299 CrPC By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion on – Recording of evidence in Criminal Cases By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Interactive discussion on – Criminal Judgment, framing of charges and examination of accused submitted by the participants By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>
26.03.2021 Friday	Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Court Management, Board Management, Time Management and dealing with old pending cases (Contd.) By: <b>Director, MPSJA</b>	Court Management, Board Management, Time Management and dealing with old pending cases By: <b>Director, MPSJA</b>	<b>Valedictory Session</b>	

NOTE:-

(i) This schedule is subject to the change under exigencies, if any.

(ii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

**DIRECTOR**